

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
IA No. 411/JPR/2022
IA No. 534/JPR/2022
IA No. 639/JPR/2022
IA No. 03/JPR/2023
IA No. 17/JPR/2023
IA No. 160/JPR/2023
IA No. 243/JPR/2023
CP No. (IB)- 79/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Prime Impex

... Operational Creditor/Applicant

Versus

M/s Shalfeyo Industries Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Naresh Kumar Sejvani, Adv.

For the Respondent : Prateek Kedawat, Adv.

For the RP : Umang Jain
Sourabh Goyal, Proxy Counsel for RP

ORDER

IA No. 411/JPR/2022:

Heard Mr. Umang Jain, RP present in person. Mr. Sourabh Goyal, Proxy Counsel appearing on behalf of Mr. Nitesh Shrivastava, Adv. for the RP. Mr. Naresh Kumar Sejvani, Adv. appearing for the Respondent seeks time to file reply. Respondents are directed to extend full support and cooperation to the RP.

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Reply, if any, may be filed within seven days with an advance copy to the opposite counsel. List the IA on 13.06.2023.

IA No. 534/JPR/2022:

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Applicant. Mr. Umang Jain, RP present in person. Mr. Sourabh Goyal, Proxy Counsel appearing on behalf of Mr. Nitesh Shrivastava, Adv. for the RP. Pleadings in this IA are complete. List the IA on 13.06.2023.

IA No. 639/JPR/2022:

Heard Mr. Naresh Kumar Sejvani, Adv. appearing for the Applicant. Mr. Umang Jain, RP present in person. Mr. Sourabh Goyal, Proxy Counsel appearing on behalf of Mr. Nitesh Shrivastava, Adv. for the RP. Mr. Prateek Kedawat, Adv. appearing on behalf of Respondent Nos. 2, 3 & 4 seeks time to file reply. There is no representation on behalf of Respondent No. 1. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 13.06.2023.

IA No. 03/JPR/2023:

None appears for the Applicant (EPFO). Mr. Umang Jain, RP present in person. Mr. Sourabh Goyal, Proxy Counsel appearing on behalf of Mr. Nitesh

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Shrivastava, Adv. for the RP. Pleadings in this IA are complete. List the IA on 13.06.2023.

On the request of Proxy Counsel appearing on behalf of Mr. Nitesh Shrivatava, Adv. for the RP IA No. 17/JPR/2023, IA No. 160/JPR/2023 & 243/JPR/2023 are adjourned to 13.06.2023.

Sd-

(Manoj Kumar Dubey)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 24, 2023

VG